DIVISION BENCH
COURT - I

O-208

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

TP/15(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	**MAHALUXMI IRON TRADING COMPANY PRIVATELIMITED** **VS** **FABRICEN ENGINEERS PRIVATE LIMITED**
UNDER SECTION	**SEC 433(E)/433(F) OF CA 1956**

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Rudra prasad Motilal, Adv. : For Operational Creditor

O R D E R

1. Ld. Counsel for the Operational Creditor present.
2. Ld. Counsel appearing for the Operational Creditor states that there is a settlement process under way and in view of this he seeks two weeks' time.
3. Post this matter on **31.10.2022** for reporting settlement.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

Kundan Kr.